# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NO. 840 OF 2017 IN APPEAL NO. 330 OF 2017

## Dated: 8<sup>th</sup> May, 2018

### Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Limited	Versus		Appellant(s)
GRIDCO Limited & Ors.		••••	Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms. Poorva Saigal Mr. Shubham Arya		
Counsel for the Respondent(s) :	Mr. Raj Kumar Mehta Ms. Himanshi Andley for R	-1	
	Mr. S. B. Upadhyay, Sr. Ad Mr. Anand Kumar Shrivasta Mr. Sakya Singha Chaudhu Mr. Shivam Sinha Mr. Nishant Kumar for R-3	ava	

### <u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on <u>24.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

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